

## NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 06.05.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Anil Kumar Choudhary in court No.04 through V.C.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 06.05.2022 at 11.30 A.M. and take up the cases listed before His Lordship through V.C.

By Order,

Sd/-

Dated the 06<sup>th</sup> May,2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Friday The 6<sup>th</sup> May 2022**  
**COURT NO. 2 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**AT 11:30 AM**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/6741/2013	RAJENDRA PRASAD <b>vs</b> THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY AND ORS	ASHIM KR SAHANI AJIT KUMAR	ATANU BANERJEE
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(C)/6784/2013	RAJEEV DUBEY <b>vs</b> WATER RESOURCES DEPARTEMENT	SANTOSH KUMAR TIWARI	RICHA SANCHITA NAVIN KUMAR G.P. IV
	IA NO, 9149/2013 (For Misc.) RESIDUARY MATTERS-00			
3	A.APPL/7/2021	ROHIT KR <b>vs</b> MS SREI EQUIPMENT AND FINANCE LTD	RAJIV KR SHEKHAR ASHOK KR PANDEY	
	ARBITRATION & CONCILATION ORDINANCE, 1996			
4	A.APPL/8/2021	BARKHA SINGH <b>vs</b> BIJAY NARAYAN SINGH	VIBHOR MAYANK	
	ARBITRATION & CONCILATION ORDINANCE, 1996			
			<b><u>Orders</u></b>	
5	W.P(C)/6605/2013	INDU GUPTA <b>vs</b> THE STATE INFORMATION COMMISSION THROUGH ITS SECRETARY AND ORS	BIRENDRA BURMAN RANJEET KUMAR SINGH SAURABH SHEKHAR NITIN PRASAD	JAI PRAKASH,(A A G)
	RIGHT TO INFORMATION ACT			
6	W.P(C)/6609/2013	MAHENDRA SINGH AND ANR <b>vs</b> THE STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER DHANBAD AND ORS	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY KUMAR VIMAL AJAY KUMAR SAH ARPAN MISHRA	MD. SHAMIM AKHTAR SREENU GARAPATI
	IA NO, 8963/2013 (For Misc.) LAND ACQUISITION ACT 1894			
7	W.P(C)/6615/2013	SUSHIL KUMAR PRASAD <b>vs</b> FOREST AND ENVIRONMENT	SACHI NANDAN DAS SHASHI KUMAR VERMA	A.G PARTH S. A. SWAROOP PATI
	IA NO, 2224/2014 (For Misc.) CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/6625/2013	ORIENTAL BANK OF COMMERCE THR ITS SENIOR MANAGER AND AUTHORIZED SIGNATORY MR VEMPALA NAGESHWAR RAO <b>vs</b> MS CHINAR FOODS PRIVATE LIMITED AND ORS	SIDDHARTHA JYOTI ROY R.R.SAHAY	
	IA NO, 8138/2013 (For STAY OF PROCEEDINGS) DEBT RELIEF-00			
9	W.P(C)/6790/2013	DAMODAR MAHATO <b>vs</b> LAND REFORMS AND REVENUE DEPARTMENT	MR.ASHUTOSH ANAND	VIKASH KISHORE PRASAD
	IA NO, 914/2015 (For Misc.) CODE OF CIVIL PROCEDURE, 1908			

10	A.APPL/15/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH ITS AUTHORIZED SIGNATORY RAKESH KUMAR <b>vs</b> MS BAJRANG UDYOG THROUGH ITS PROPRIETOR GANESH PRASAD RUNGTA	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
IA NO, 5095/2021 (For Amendment Petition)				
ARBITRATION & CONCILATION ORDINANCE, 1996				
<b>Admission</b>				
11	W.P(C)/6666/2013	EJARUL HAQUE <b>vs</b> COLLECTARIATE	VISHAL KUMAR TIWARY PRAVIN KUMAR ATUL KUMAR	VIKASH KISHORE PRASAD
CODE OF CIVIL PROCEDURE, 1908				
12	W.P(C)/6698/2013	BHUWNESHWAR MAHTO AND ORS <b>vs</b> WATER RESOURCES DEPARTEMENT	ARVIND KUMAR CHOUDHARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SREENU GARAPATI
RESIDUARY MATTERS-00				
13	W.P(C)/6699/2013	FULMATI KUER <b>vs</b> RAGHUNATH SAO	ANAND KR PANDEY	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
CODE OF CIVIL PROCEDURE, 1908				
14	W.P(C)/6722/2013	SMT URMILA TIWARY AND ORS <b>vs</b> MD SHAFIULLAH AND ORS	ASHUTOSH KR SINGH VENKATESHWAR GOPAL AKASH TOPNO	RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY NIKHIL KUMAR MEHTA NIKHIL RANJAN NISHANT KUMAR ROY
IA NO, 71/2016 (For SUBSTITUTION)				
CODE OF CIVIL PROCEDURE, 1908				
15	W.P(C)/6740/2013	SHANKAR ORAON AND ORS <b>vs</b> COLLECTARIATE	ALOK LAL SANTOSH KUMAR	VIKASH KISHORE PRASAD VIKESH KUMAR AJIT KUMAR
IA NO, 5820/2015 (For Misc.)				
LAND ACQUISITION ACT 1894				
16	W.P(C)/7116/2013	MS CAPITAL INDUSTRIAL FASTNERS THROUGH ITS PARTNER SRI S D PANDEY <b>vs</b> BIHAR STATE FINANCIAL CORPORATION THROUGH ITS MANAGING DIRECTOR AND ORS	SHANKAR LAL AGARWAL	ASHOK KR YADAV PRABHU DAYAL AGRAWAL
CODE OF CIVIL PROCEDURE, 1908				
17	W.P(C)/7144/2013	ASHWANI PRASAD SAH ALIAS NIRAGUN PRASAD SAH <b>vs</b> COLLECTARIATE	MANOJ KUMAR SAH	MD. SHAMIM AKHTAR MANOJ KR. NO.3 RAJESH KUMAR MANINDRA KR SINHA AMIT KUMAR
MUTATION PROCEEDING				
18	W.P(C)/7187/2013	HARI RAM SANTHAL <b>vs</b> THE STATE OF JHARKHAND AND ORS	ASHUTOSH MISHRA	SRIJIT CHOUDHARY PARTH S. A. SWAROOP PATI
IA NO, 729/2016 (For Misc.)				
CNT ACT				
19	W.P(C)/7199/2013	BINAY KUMAR SINHA <b>vs</b> LAND REFORMS AND REVENUE DEPARTMENT	BHAIYA V. KUMAR RASHMI KUMAR	VIKASH KISHORE PRASAD
RESIDUARY MATTERS-00				
20	A.APPL/1/2021	MS BABA TRANSPORT REPRESENTED THROUGH ITS PROPRIETOR MANOJ KUMAR SINGH <b>vs</b> MS TATA STEEL LIMITED PURCHASE DEPARTMENT THROUGH ITS GENERAL MANAGER	RAMCHANDER SAHU P.K BHATTACHARYYA	GUNENDRA MOHAN MISHRA
ARBITRATION & CONCILATION ORDINANCE, 1996				